# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

 $\label{eq:supplementary cause list dated \textbf{20.06.2025} (FRIDAY)$ 

CHENNAI BENCH (HYBRID MODE)

### <u>10.30 AM</u>

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#### In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

## Note: No Mention will be permitted without prior consent of the other side.

#### For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 228/2022	DJ Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R Chopra	Mr. G Ananda Krishnan
2.	Comp App (AT) (CH) No. 50/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. <b>WITH</b>	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
3.	Comp App (AT) (CH) No. 51/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. <b>WITH</b>	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
4.	Comp App (AT) (CH) No. 55/2024 For Exemption IA No. 813/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr.	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2

By order of Hon'ble Member (Judicial)

**Chennai Bench** 

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